

List of cases in which Electronic Service of process has taken place during the month of JANUARY 2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service of Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL								
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS (COMM)/1578/2023	13-12-2023	Muneer Khan Vs Zubair Ahmed	Feroz Khan	9210804751	--	03.01.2024

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18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	COMMERCIAL SUIT	CS/COMM-245/2021	17.07.2021	PETROMAN MARKETING DELHI NOVATECH PROJECTS INDIA	SH. RAJEEV VS SHARMA	9910844633	03.01.2024	
				COMMERCIAL SUIT	CS/COMM-529/2023	07.10.2023	YUG VITE AND VITTLES PVT LTD Vs VEER CHAUDHARY	SH LAKSH KHANNA	9913155901	12.01.2024	
				COMMERCIAL SUIT	CS/COMM-78/2023	01.02.2023	M/S JAILAXMI ENTERPRISES PVT. LTD. Vs M/S INDUSTRIES AND ANR	SH. HIMANSHU VS AVDHAWAN	9999309222	31.01.2023	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		NIL								
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/552/2022	19.09.2022	M/S PREMCHAND CHANDRASWAR OOP CHOUHAN Vs M/S DHAMMANI TRADERS AND ORS	MOHIT SHARMA	9971773474		06.01.2024

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			6, New Court Block-I	Commercial	Execution (Comm.)/7/2024	10.01.2024	Icici Bank Ltd Vs Dipesh Rathi	AMRENDRA KUMAR	9871040589		11.01.2024
			6, New Court Block-I	Commercial	CS (COMM)/25/2024	10.01.2024	Narender Kumar Vs M S Om Daily Needs Retailing Pvt Ltd And Anr	ARVIND KUMAR GUPTA	9811088803		10.01.2024
			6, New Court Block-I	Commercial	Misc DJ/219/2023	13.10.2023	MEENA TANWAR Vs MUNICIPAL CORPORATION OF DELHI	ASHU VARORA	9910800124		19.01.2024
			6, New Court Block-I	Commercial	CS (COMM)/19/2021	06.01.2021	MURARILAL HARISH CHANDRA JAISWAL P. LTD Vs JAISHANKAR	S.K.BANSAL	1126843455		20.01.2024
25	SH. SANDEEP YADAV	South	NIL								
26	SH. RAJEEV BANSAL	South	29, New Court Block-II	Commercial	OMP (COMM.)/3017/2023	15-12-2023	Toyota Financial Services India Ltd Vs Shivai Udyog Private Limited	RAJESH JANGRA(P)	9958726491		11.01.2024
			29, New Court Block-II	Commercial	OMP (COMM.)/3020/2023	15-12-2023	Toyota Financial Services India Ltd Vs Abaan Travels P),	RAJESH JANGRA(P)	9958726491		11.01.2024
			29, New Court Block-II	Commercial	OMP (COMM.)/2704/2023	20-11-2023	Toyota Financial Services India Ltd Vs Ganesh Shivaji P), Nangare	RAJESH JANGRA(P)	9958726491		15.01.2024
			29, New Court Block-II	Commercial	CS (COMM)/487/2023	22-08-2023	BANK OF BARODA Vs MR. KRISHAN KUMAR TIWARI PROPRIETOR OF M/S ZOOM DELHI	SOUGAT SINHA	9212173310	saugat.sinha@gmail.com	16.01.2024

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			29, New Court Block-II	Commercial	OMP (COMM)/110/2024	11-01-2024	Toyota Financial Services India Ltd Vs Sajid Khan, Mohammad Kasim Khan	RAJESH JANGRA(P),	9958726491		19.01.2024
			29, New Court Block-II	Commercial	OMP (COMM)/111/2024	11-01-2024	Toyota Financial Services India Ltd Vs Gurvinder Singh	RAJESH JANGRA(P),	9958726491		19.01.2024
			29, New Court Block-II	Commercial	OMP (COMM)/109/2024	11-01-2024	Toyota Financial Services India Ltd Vs Pradip, Dahyabhai Panchal	RAJESH JANGRA(P),	9958726491		19.01.2024
			29, New Court Block-II	Commercial	OMP (COMM)/108/2024	11-01-2024	Toyota Financial Services India Ltd Vs Sanjay Bhikaji Patil	RAJESH JANGRA(P),	9958726491		19.01.2024
			29, New Court Block-II	Commercial	OMP (COMM)/135/2024	12-01-2024	Toyota Financial Services India Ltd Vs Samiullah, Makbool Husain Shaikh	RAJESH JANGRA(P),	9958726491		25.01.2024
			29, New Court Block-II	Commercial	OMP (COMM)/132/2024	12-01-2024	Toyota Financial Services India Ltd Vs Pokharna, Deepak Popatlal	RAJESH JANGRA(P),	9958726491		25.01.2024
			29, New Court Block-II	Commercial	OMP (COMM)/134/2024	12-01-2024	Kotak Mahindra Bank Vs Sandeep Singh 728	RAJESH JANGRA(P),	9958726491		25.01.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2/2024	20-01-2024	Simentech India Pvt Ltd Vs Bharat Heavy Electricals Ltd	Kartik Venu(P),	9650560472, 9013893954		27.01.2024
			29, New Court Block-II	Commercial	OMP (COMM.)/2035/2023	18-09-2023	M/S KOTAK MAHINDRA BANK LTD. Vs MAHALAXMI ENTERPRISES	RAJEEV KUMAR RANJAN	9311022102		29.01.2024

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/3/2024	04-01-2024	SHREE PAPER SALES Vs Shri Suhail Khan	NITESH KUMAR(P),	9.3E+009		-----
				U/O 9 RULE 4	Misc DJ/16/2024	04-01-2024	Yokohama India Private Limited Vs M/s Vikas Service Station	GAUTAM KUMAR(P),	1.0E+010		-----
				Commercial Suit	CS (COMM)/9/2024	06-01-2024	Vijay Lifters Vs Simplex Infrastructure Ltd	Naveen Bhardwaj(P),	9.8E+009	mail@nbaassociates.net	-----
				Commercial Suit	CS (COMM)/8/2024	06-01-2024	Mr Pawan Kumar Vs M/s Simplex Infrastructures Ltd	Neeraj Bhardwaj(P)	1.0E+010		-----
				Commercial Suit	CS (COMM)/20/2024	10-01-2024	V Automat And Instruments Pvt Ltd Vs BGR ENERGY SYSTEMS LIMITED	parmind er singh goindi(P)	9.8E+009		-----
				Commercial Suit	CS (COMM)/26/2024	15-01-2024	Vir Jai Khosla Vs AXIS BANK LIMITED	Nimish Sharma(P),	9.7E+009		-----
				Commercial Suit	CS (COMM)/36/2024	20-01-2024	Tangence Solutions India Pvt Ltd Vs M/S), Disruptive Health Solutions Pvt Ltd	Akshay Kumar(P)	9.8E+009	not mentioned	-----
				Commercial Suit	CS (COMM)/51/2024	29-01-2024	Shivam Transport Agency Vs M/S), Gannon Daunkerley And Company Limited And Ors	NITESH KUMAR(P),	9.8E+009		-----
				Commercial Suit	CS (COMM)/50/2024	29-01-2024	Telexcel Information Systems Ltd Vs Mahanagar Telephone Nigam Ltd	NITESH KUMAR(P),	9.6E+009		-----

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36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL								
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		101	CS COMM	28/2022	22-01-2022	SOLTEX TRADE PVT LTD. VS RAVEE DAYANDEO DESAI	03-01-2024
			101	CS COMM	454/2023	19-12-2023	ARIFA BEGUM VS SURENDR KUMAR VAID	AKBAR SIDDIQUE	9958298450		18-01-2024
			101	CS COMM	399/2023	18-10-2023	SAMIT SHARMA VS NARAYAN SWAMI	ARUN KAUSHIK	9868266171		18-01-2024
			101	CS COMM	20/2024	09-01-2024	BANK OF BARODA PRINCE KHURANA	OF UMESH VS JOSHI	9910568669		18-01-2024
			101	CS COMM	449/2023	23-12-2023	RICH CREDIT FINANCE LTD. VS AV INDUSTRIES	S&N LEGAL ADV	9999397965		20-01-2024
			101	CS COMM	448/2023	16-12-2023	INDIAN BANK VS BYNOL HYGIENE SOLUTIONS	VIVEK KUMAR & MAMTA	8376821177		20-01-2024
			101	CS COMM	372/2023	27-09-2023	M/S SIDAK TECHNOLOGIES PVT. LTD. VS M/S VASTU SHOBHA FIRM	VEDANT BHARDWAJ	9999481002		24-01-2024
			101	CS COMM	16/2024	08-01-2024	DURGA WATER SUPPLIER M/S GEOTECH LTD.	AKSHAT VS AGGARWAL ZEDAL	9999505171		24-01-2024

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			101	CS COMM	22/2024	12-01-2024	PNB VS MUKESH RAVAT	SANJAY KUMAR	9871980045		24-01-2024
			101	CS COMM	9/2024	05-01-2024	NISHI GUPTA VS SUNITA DEVI	ABHISHEK AGGARWAL	9811114489		24-01-2024
			101	CS COMM	23/2024	15-01-2024	SAVEX TECHNOLOGIES PVT. LTD. VS AADHAR COMPUTECH PVT. LTD.	AMIT SHARMA	9810589859		25-01-2024
			101	CS COMM	12/2024	03-01-2024	SARK HEALTHCARE PVT. LTD. VS FOLKS MOTORS PVT. LTD.	SHANTANU BHARDWAJ	9891401428		25-01-2024
			101	CS COMM	452/2023	19-12-2023	PNB VS M/S SURBHI ENTERPRISES	DEOKANT TRIPATHI	9711332383		25-01-2024
38	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAL)	NORTH-EAST	201, New Building KKD	CS(COMM)	44/2023	27.04.2023	MUNIRUDDIN VS SHREE RAM IRON STORE	ARVIND KUMAR DUBEY	9910568669		08.01.2023
			DO	CS(COMM)	102/2023	19.10.2023	STATE BANK OF INDIA CHANDRA PRAKASH DIXIT	ADITYA KUMAR ROWAT	9818911976		12.01.2024
			DO	CS(COMM)	126/2023	25.11.2023	NITIN RASTOGI SV. ABHISHEK GIRI	DEEKSHA KANT KAUSHIK	9999802592		16.01.2024
			DO	CS(COMM)-	4/2024	08.01.2024	SANJAY MISHRA VS SURAJ SHARMA	RAVINDE R KUMAR PANDEYU	9958124433		23.01.2024

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			DO	CS(COMM)	126/2022	10.11.2022	ANUJ JAIN VS NARESH KUMAR	RAKHI KAPOOR	9213905829		27.01.2024
			DO	CS(COMM)	121/2022	20.10.2022	ANUJ JAIN VS AMIT GOEL	RAKHI KAPOOR	9213905829		27.01.2024
			DO	CS(COMM)	30/2023	29.03.2023	ATUL JAIN PROP VS. USHA BAJAJ	RAKHI KAPOOR	9810099445		30.01.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM.)459/2023	13-09-2023	STATE BANK OF INDIA VS. MR. ASHUTOSH DIWEDI	Ms. Kiran Rana,	9.8E+009	sksinghadvdeih@gmail.com	01/16/2024
					CS (COMM.)643/2022	19-11-2022	CENTRAL BANK OF INDIA VS. M/S HT HARDWARE	Sh. Vinay Kumar Singh	9.9E+009	Kamaljitsinghranot@gmail.com	01/15/2024
					CS (COMM.)85/2023	22-02-2023	AXIS BANK LTD. VS. M/S ROBOTEC PVT LTD.	Sh. Deepak Sahni	9.9E+009	DEEPAKS AHNIAD VOCATE@GMAIL.COM	01/20/2024
					CS (COMM.)427/2022	12-07-2022	M/S NAVBHARAT ENTERPRISES VS. M/S LAXMINARAYAN FIN. PVT LTD.	Sh. Nikhil Malhotra	8.9E+009	advocateakjain.associates@gmail.com	01/20/2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 640/2023	21.12.2023	STATE BANK OF INDIA V/S HEMLATE PURI	SHALINI SUPADHYAY	9.8E+009	Adadvsubmail@lexisindis.com	01/08/2024
			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 203/2023	19.04.2023	HDFC BANK LTD V/S AMIT MEHRA	RAMAN KUMAR	9.9E+009	mail@lexisindis.com	08.01.2024

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			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 643/2023	22.12.2023	JAI DURAGAM TRADERS V/S UJJAWAL MADAN	MUNESH CFHHOKAR	1.0E+010	muneshchh	08.01.2024
			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 618/2023	12.12.2023	RAJ KUMAR MANGLA V/S VIKAS BANTHA	PRASHANT MITTAL	9717764181	prashant	09.01.2024
			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 635/2023	19.12.2023	RICH TIMBERS V/S MOHD YUNUS	SURAJ MOHDGUPTA	9.3E+009	surajgupta	10.01.2024
			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 37/2024	12.01.2024	PUNJAB NATIONAL BANK V/S SIYA RAM CREATION	SANJAY KUMAR	9.7E+009	deepakgu	20.01.2024
			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 645/2023	22.12.2023	CANARA BANK SUSHIL KUMAR PROP SATYA METAL	SANJEEV CHOPRA	9.7E+009	chopra6791@gmail.com	24.01.2024
			ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 24.2024	09.01.2024	MANJU VINESH JAIN V/S DEEPAK DHINGRA	DEEPAK DHINGRA	9.8E+009	dhingrad	24.01.2024
41	SH. SURENDER S. RATHI		NIL								
42	SH. REETESH SINGH		NIL								
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL								

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44	SH.VINOD YADAV	North-West	NIL								
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL								
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL								
47	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
48	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
Total											85